

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2015
TO BE ANSWERED ON 10TH MARCH, 2026**

ORGAN TRANSPLANTATION

2015. SHRI K.R. SURESH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of registered hospitals performing organ transplantation, that have failed to report data to the National Transplant Registry as mandated under the Transplantation of Human Organs and Tissues Act, 1994 and the regulatory action taken against them;
- (b) whether Government maintains a publically accessible, real-time national transplant registry and if not, the timeline for establishing one;
- (c) the current national waitlist for major organs, the annual number of transplants performed and the estimated mortality attributable to organ unavailability; and
- (d) the steps taken to address the geographic concentration of transplant infrastructure in select States and the lack of capacity in Northern, Eastern and North-Eastern regions?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(SHRI PRATAPRAO JADHAV)

- (a) The registration of a hospitals for performing organ transplantation is granted by the appropriate authority of the concerned States/UTs, where the hospital is located. Against 804 registered hospitals performing organ transplantation, 217 hospitals failed to report data on the National Registry Portal during the year 2025. As per the provisions of the Transplantation of Human Organs and Tissues Act (THOTA), 1994 and Rules thereunder, the regulatory action against them is to be taken by the concerned State Government.
- (b) The National Organ and Tissue Transplant Registry portal is functional since 2015, which is accessible to the authorized users including hospitals and organizations through its website (www.notto.mohfw.gov.in).
- (c) As on 03rd March, 2026, data reported by the hospitals/transplant centres in the National Registry Portal of National Organ and Tissue Transplant Organization (NOTTO), the waitlist for major organs in the country is 89,839. The number of organ transplants performed and

number of patients died while on the organ transplant waitlist in the country during the year 2025 are 20,019 and 854 respectively.

(d) Government of India is implementing the National Organ Transplant program (NOTP), a Central Sector Scheme with the aim to augment infrastructure and related services for organ transplantation and to increase awareness about organ donation in the country. Regional Organ and Tissue Transplant Organizations (ROTTOs) / State Organ and Tissue Transplant Organizations (SOTTOs) have been established in the States/UTs of the Northern Region (except UT of Ladakh), Eastern Region and North-Eastern Region (except Manipur and Nagaland).
